

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 21 of 2016 &
APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Municipal Corporation of Greater Mumbai ... **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Harinder Toor
Ms. Shreya Setri
Mr. S. N. Bhirge (*Rep.*)

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Shivakur Shonu for R-1

Mr. Kunal Kaul
Mr. Samikrith Rao for R-2

Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh for R-3

ORDER

At the request of learned counsel for the Appellant, list the matter on
04.11.2019.

(S.D. Dubey)
Technical Member

pr/mkj

(Justice Manjula Chellur)
Chairperson